

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:212  
ANSWERED ON:17.07.2009  
BASIC AMENITIES FOR TRIBALS  
Sukur Shri Jadhav Baliram

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) Whether the Government has formulated programmes for development of basic amenities like water supply, housing etc. in the tribal areas in various States including Maharashtra;
- (b) If so, the details thereof;
- (c) Whether the Government has allocated and released the funds for the above programmes for the current financial year; and
- (d) If so, the details thereof?

**Answer**

MINISTER OF TRIBAL AFFAIRS (Shri KANTILAL BHURIA)

(a) to (d) : A Statement is laid on the Table of the House.

Statment referred to in parts (a) to (d) of the Lok Sabha Starred Question No.212 for 17-7-2009 regarding Basic Amenities for Tribals asked by Shri Baliram Jadhav.

(a) & (b) : Yes, Madam. The Ministry of Rural Development has programmes for providing basic amenities like water, housing, roads etc. to the rural areas of our country including tribal areas. Besides, the Ministry of Tribal Affairs has also three programmes namely "Grant under Article 275 (1) of the Constitution of India", "Development of Forest Villages" and the "Scheme of Development of PTGs" that also include these amenities, among others.

(c) & (d) : The details of allocation and release of funds for the above programmes for the current financial year are furnished in the annexure to this question.

Annexure

Annexure referred to in parts (c) & (d) of Lok Sabha Starred Question No.212 to be answered on 17-07-2009

Details of funds allocated and released during the current financial year

(Rs. In crore)

S.No. Name of the scheme Allocation# Released (2009-10)

1 Scheme of Development of PTGs 160.00 25.34

2 Grants under Article 275 (1) of the Constitution of India 1000.00 Nil

3 Development of Forest Villages 100.00 Nil

4 Indira Awaas Yojana 8494.703 130.51

5 National Rural Drinking Water Supply Programme 8000.00 2321.83

# The allocation is tentative subject to approval of Budget Estimates by Parliament.